

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24<sup>th</sup> DAY OF APRIL, 2020 /4<sup>th</sup> VAISAKHA, 1942

W.P. (C) . Temp. NO.84 OF 2020

PETITIONER:

BALU GOPLALAKRISHNAN  
S/O A. B. GOPALAKRISHNAN,  
PJRR - G2, SILENT NAGAR,  
POTHUJANAM ROAD, MEDICAL COLLEGE P.O.,  
THIRUVANANTHAPURAM, KERALA - 695 011.

BY ADV. SRI. JAYKAR KS

RESPONDENTS:

1. STATE OF KERALA,  
REPRESENTED BY PRINCIPAL SECRETARY,  
DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY,  
1ST FLOOR , MAIN BLOCK, SECRETARIAT,  
STATUE, THIRUVANANTHAPURAM, KERALA - 695 001.
2. UNION OF INDIA,  
REPRESENTED BY SECRETARY,  
MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY,  
ELECTRONICS NIKETAN, 6, CGO COMPLEX,  
LODHI ROAD, NEW DELHI - 110 003.
3. SPRINKLR,  
REPRESENTED BY ITS CEO,  
29 W 35TH ST, NEW YORK, NY 10001, UNITED STATES;  
HAVING ITS REGIONAL OFFICE AT DIVYASREE TECHNOPOLIS,  
3RD FLOOR, EAST WING, OPP. HAL AIRPORT ROAD,  
YEMALUR, BENGALURU, KARNATAKA - 560 037.

BY ADDL.AG SRI K.K.RAVINDRANATH  
SR.GOVT.PLEADER SRI P.NARAYANAN  
SR.GOVT.PLEADER SRI V MANU  
GOVT.PLEADER SRI S.KANNAN  
SMT.NAPPINAI N.S.  
ASGI SRI P.VIJAYAKUMAR  
SRI JAISANKAR V. NAIR (CGC)

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24/04/2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**O R D E R**

Admit. Learned Senior Government Pleader takes notice on behalf of the 1<sup>st</sup> respondent; while the learned Assistant Solicitor General takes notice on behalf of the 2<sup>nd</sup> respondent. The petitioner will take out notice to the 3<sup>rd</sup> respondent by Speed Post returnable in 15 days as also through email to their authorised email addresses.

List on 18/5/2020.

B/o.